The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Shri Biren Dutt: May I know whether there is any objection to giving Joans from the agricultural fund to the displaced persons of Tripura, because their land is mortgaged already?

Shri Mehr Chand Khanna: I could not follow the question.

Shri Biren Dutt: Is it a fact that displaced persons cannot get any agricultural oan, because their cland is already mortgaged:?

Shri Mehr Chand Khanna: How can a loan be given if the land is already mortgaged?

Shri Biren Dutt: Here it is a question of giving agricultural loan to displaced perons. I have asked the question specifically about the displaced persons of the ood affected areas, whether any loan has een given.

Shri Mehr Chand Khanna: I am orry, the question is not clear to me at all.

Mr. Speaker: Notwithstanding the act that lands are heavily mortgaged, he ants to know what kind of loan or help as been given in the flood affected areas, nough there may not be sufficient security.

Shri Mehr Chand Khanna: When te give a loan, we take a certain kind of curity.

'Mr. Speaker: He wants to say that fere are special circumstances and is enquing if any special concession or relaxation f the rule has been made. The answer simple, 'yes' or 'no'.

Shri Mehr Chand Khanna: If any irticular case is brought to my notice, I all have it looked into.

Combined Post Office and Public Call Office

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| Babu Ramnarayan Singh: | Thakur Jugal Kishore Sinha: | Shri Asthana:

Will the Minister of Communications pleased to state what is the difficulty of awing the combined post offices to funcn as Public Call Offices also?

The Minister of Communications ari Jagivan Ram): Telegraph circuits not generally suitable for trunk televane service.

Recordings or Films of Netaji

*169. Shri Kamath: Will the Minister of Information and Broadcasting be pleased to refer to the replies given to Starred Question No. 1500 on the 28th August, 1956 and to supplementaries thereon and state the further progress made in aqcuiring recordings or films of Netaji Subhas Chandra Bose for preservation in our archives?

The Minister of Trade (Shri Karmar-kar): All India Radio has succeeded in getting two acctate (semi-permanent) discs of the recording of Netaji's voice at the Haripura Congress. These are being transferred to tape for better preservation.

The recording of Netaji's voice contained in the film presented by the Japanese Government to the Enquiry Committee which visited Tokeyo has been transcribed on optical track and has also been recarded on tape.

Shri Kamath: Is it a fact that a representative of the National Gramophone Record Manufacturing Company of India attempted to see the Prime Minister, as also the Minister of Information and Broadcasting, Dr. Keskar, some time this year with certain recorded speeches of Netaji Subhas Chandra Bose in Hindi, Bengali and English; and is it a fact that he did not get an opportunity of reaching the Prime Minister or the Minister concerned would now give him an opportunity of showing the recorded speeches to him or to them, so that the same may be processed and preserved in the archives?

The Prime Minister and Minister of External Affairs (Shri Jawaharla! Nehru): I am sorry, I lost trace of the sentence.

Shri Kamath : Because you were absent-minded.

Mr. Speaker: Some company in the ossession of records relating to Netaji's peeches, an officer of that company...

Shri Kamath: The National Gramophone Company of India.

Mr. Speaker: wanted to have an interview with the Prime Minister, but he could not have an interview either with him or with Dr. Keskar.

Shri Jawaharlal Nehru: Well, as a matter of fact, only this morning this gentleman came to me and presented me with three records. While two were of Netaji's speeches, one was of mine taken about twenty years ago. I thanked him and took them from him.